CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL Old Red Building,38 M.G.Marg,Civil Lines, Allahabad-211001 Regional Branch, Allahabad

Appeal No. : ST/71101/2018-CU[DB]

Appellant: Shipra Estate Limited

Respondent: C.C. & C.E. & S.T.-Noida

Present for the Appellant: Request for Adjournment

Present for the Respondent: Shri Shiv Pratap Singh (Dy. Commr.) AR

ORDER SHEET

DATE OF HEARING	ORDERS
20/02/2019	1. Notice issued
	on

As prayed by learned advocate matter adjourned to **23 April**, **2019**.

Sd/-(Anil G. Shakkarwar) **Member** (Technical) Sd/-(Archana Wadhwa) **Member (Judicial)**

Lks